

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-501
IB-568/ND/2020

IN THE MATTER OF:

M/s. Financial World India Pvt. Ltd.

....Applicant

Vs.

M/s. Khushi Building Solutions Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 05.12.2022

CORAM:

SHRI P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rishabh Govila, Adv.

For the Respondent :

ORDER

Ld. Counsels for both the parties are present. At the request of Ld. Counsels for both the parties, list the matter on **02.01.2023**.

- Sd -

(DR. BINOD KUMAR SINHA)
MEMBER (T)

Amit Tiwari

- Sd -

(P.S.N. PRASAD)
MEMBER (J)